

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:3630  
ANSWERED ON:30.07.2009  
SETTING UP OF HIGH COURT BENCHES  
Agarwal Shri Rajendra

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government has received proposals from various State Governments for setting up a High Court Benches in their respective States including Meerut, Uttar Pradesh;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

**Answer**

MINISTER OF LAW AND JUSTICE(DR. M. VEERAPPA MOILY)

(a) to (c) : Setting up of benches of High Courts away from their principal seats is considered by the Central Government on receipt of a complete proposal from the State Government which has the consent of the Chief Justice of the concerned High Court. The Central Government has not received any such proposal from the Government of Uttar Pradesh.